

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 08th September, 2014
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 313/2014 (CZ)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv.	
2.	Original Application No. 112/2014 (W.P.No.11621/11) (THC)	Ranthambore Bagh Pariyojana Vs. Union of India & 5 Ors.	Mr. Anil Menta, Mr. D.S Punia Dr. M.S. Kachhawa. Adv.	
FOR HEARING				
3.	Original Application No. 56/2014 (W.P.No.1445/2011)	Harish Vyas, Vs. Union of India & 5 Ors.		
4.	Original Application No. 106/2014 (W.P.No.16526/2010)	Harish Vyas, Vs. Raj. State Pollution Control		
5.	Original Application No. 156/2014	Harish Vyas, Vs. Chief Conservator of Forest & 3 ors.		
6.	Original Application No. 310/2014 (W.P.No.2195/2008)	Harish Vyas, Vs Union of India & 4 ors.		

7.	Original Application No. 124/2013	Pradeep Kumar Sharma Vs. State of Rajasthan & 13 Ors.	Mr. Suman Mandal, Adv. for R-4 Mr. Sandeep Singh, Adv. Mr. M. Doley, Dy. Director, DGMS for R-7 Mr. Mukesh Kumar Meena, Adv. for R-12 Mr. Ajay Gupta, Adv. for R-13	
8.	Original Application No. 141/2013	Umesh Tiwari & Anr. Vs. Union of India & 8 ors.	Mr. Umesh Tiwari, Adv. Mr. Sachin K. Verma, Adv For R-2to7 Mr. Ayush Dev Bajpai Adv. Mr. Naman Nagrath, Sr. Adv. Mr. Qasim Ali, Adv. for R-8&9 Mr. Himanshu Mishra Adv.	